

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petitions for Special Leave to Appeal (C) Nos. 4180-4181/2020

(Arising out of impugned final judgment and order dated 23-04-2019 in SA No. 610/2017 and 11-11-2019 in CMRA No. 10/2019 passed by the High Court Of Judicature At Allahabad)

BADRI NARAIN SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No. 19263/2020 - EXEMPTION FROM FILING O.T.
IA No. 19262/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 15-04-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. Amit Anand Tiwari, Sr. Adv.
Ms. Madhu Sharan, Adv.
Mr. Somesh Chandra Jha, AOR
Mr. Amartya Ashish Sharan, Adv.
Mr. Ejaz M. qureshi, Adv.
Mr. Aakash Kishore, Adv.

For Respondent(s) Ms. Ruchira Goel, AOR
Mr. Adit Jayeshbhai Shah, Adv.
Mr. Sharanya Sinha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List these matters in the month of September,
2024.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(RAM SUBHAG SINGH)
COURT MASTER (NSH)